

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION & BROADCASTING
LOK SABHA
UNSTARRED QUESTION No. 4349
TO BE ANSWERED ON 19.07.2019**

REGISTRATION OF JOURNALIST UNDER PIB

**4349. SHRIMATI RAMA DEVI
SHRI GIRIDHARI YADAV**

Will the Minister of INFORMATION & BROADCASTING be pleased to state:-

- (a) The guidelines/rules regarding registration of journalists under Press Information Bureau (PIB);
- (b) The details of the service conditions in this regard;
- (c) Whether irregularities/biases are being observed/recorded in the registration of journalists under PIB, if so, the details thereof; and
- (d) The reaction of the Government thereto along with the corrective steps taken by the Government in this regard?

ANSWER

**THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
& MINISTER OF INFORMATION AND BROADCASTING
{SHRI PRAKASH JAVADEKAR}**

(a) & (b) :- Press Information Bureau (PIB) grants accreditation to Representatives of News Media Organizations from Delhi/NCR as per the provisions of 'The Central News Media Accreditation Guidelines,1999'.

(c) & (d) :- Grant of accreditation is recommended by the Central Press Accreditation Committee having wide ranging representation from the Media. Decision is taken in accordance with the laid down Guidelines, to ensure transparency and fairness.
